

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/15	TP 18/17	For Consideration	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

22

LATHA-S

Plaintiff

S. Latha

Counsel for petitioner is present. Registry is directed to check and put up Form-5 filed by the petitioner.

List it on 13.09.2017..

MEMBER (J)

MEMBER (T)